

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

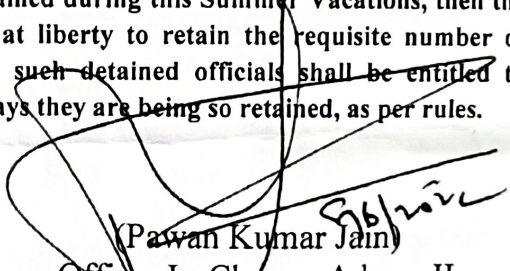
ORDER

In pursuance of orders No. 992/45371-416/S.V./DJS/Gaz/2022 dated 02/06/2022 & 45818-837/S.V./DJS/Gaz/2022 dated 04/06/2022 of the Ld. Principal District & Sessions Judge (HQs), it is hereby ordered that all those Readers posted in the Courts of Officers of DJS detained vide both these even orders are to send the list of officials in their concerned Courts (*of all cadres*) who are to be detained on the days on which their respective Presiding Officers are on duty during the impending Summer Vacations 2022.

List of the officials so detained in the above said Courts duly forwarded by their concerned Presiding Officers should reach the concerned Administration Branch in Central latest by 09/06/2022.

Note: 1. Branch Incharges of Pool Car, Record Rooms, Library, Accounts Branch, General Branch, CTB, Store Room, Computer Branch, Central are also directed to detain sufficient staff in their Branches on the dates these Judicial Officers have been assigned the work related to their concerned Branches.


2. In the event the earlier dates of retention of the officials in the above said Courts/Branches are not coinciding with dates on which they have been already detained during this Summer Vacations, then the Readers/Branch Incharges of these Courts/Branches are at liberty to retain the requisite number of officials outside their detention batch as well. Further, such detained officials shall be entitled to Compensatory Leaves against the actual number of extra days they are being so retained, as per rules.


(Pawan Kumar Jain)
Officer In-Charge, Admn.-II
Central, Tis Hazari Courts, Delhi

No. 42047-077 Admn-I,II, III/HQs/Delhi/2021 Dated, Delhi the 08 JUN 2022

Copy forwarded for information and necessary action to:

1. The Ld. Officer In-Charge, Pool Car, Record Rooms, Library, Accounts Branch, General Branch, CTB, Store Room, Computer Branch, Central.
2. Personal Office of the Ld. Principal District & Sessions Judge, HQs.
3. The Website Committee (English/Hindi) THC, Delhi.
4. LAYERS.
5. The Reader/Branch Incharge concerned to do the needful in a time bound manner.


(Balbir Singh Shalar) 08/6/22
Administration I, II & III
Central, Tis Hazari Courts, Delhi